

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

14


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.21/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No. 27/2008
NAME OF THE COMPANY	Balaji Zippers Private Limited
NAME OF THE PETITIONER(S)	Ravi Sanghi & Another
NAME OF THE RESPONDENT(S)	Balaji Zippers Private Limited & (10) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram ^{P1}	PCS	9849056652	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. Shilpa representing on behalf of Y. Suryanarayana	counsel for R3 & R5	9849866556	
P. Amrendu Reddy	R6 & R	926651212	

ORDER

Heard Mr.S.Chidambaram Ld. PCS for Applicant Company and Ms.C.Shilpa representing on behalf of Y.Suryanarayana and Mr.P.Amendu Reddy Ld. Counsels for the Respondent No.3,5,6,8. Since the issue in question is pending before the Hon'ble Supreme Court in Civil Appeal No.12441/2017.

Post the Case on 12th March 2018.



Member (T)



Member (J)